

These modifications have since been incorporated into course objectives and training methodology.

Officers who are sponsored for foreign training are required to submit an evaluation report on their return. However no evaluation has so far been made on the basis of the evaluation reports of these officers.

Land demanded by Eastern Naval Command at Visakhapatnam

1101. DR. YALAMANCHILI SIVAJI: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that the Eastern Naval Command demanded land from the Visakhapatnam Port Trust for expansion of their airport; and

(b) if so, whether the land was allotted; if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI CHINTAMANI PANIGRAHI): (a) Yes, Sir.

(b) The matter is still under consideration.

Tapping of Energy Potential from Sea Waves

@1102. DR. NARREDDY THULASI REDDY:

SHRI MOHD. KHALEELUR RAHMAN:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the scientists have established that waves lashing the sea coasts in India have substantial energy potential;

(b) if so, whether any pilot project has been undertaken by the Central

@Previously Unstarred Question 542, transferred from the 1st August, 1988.

Government or the State Government in this respect; and

(c) what are the results of such studies and the action taken by Government to tap this source of energy?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND THE MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K. R. NARAYANAN):

(a) Yes, Sir.

(b) Yes, Sir. The Department of Ocean Development has sponsored a project on power production from waves to the Indian Institute of Technology, Madras.

(c) A pilot plant on Wave energy utilisation is being established at Vizhinjam, Kerala. The constructor work on civil structure, mechanical and electrical devices required for the proposed plant is in progress.

Acceptance of Foreign Labelled things

1103. SHRI PARVATHANENI UPENDRA: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Director-General of the Council of Scientific and Industrial Research has said that Indian industries shy away from processes developed by our laboratories but accept without question anything labelled foreign; and

(b) if so, the steps taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND THE MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K. R. NARAYANAN):

(a) Yes, Sir. The Director-General, Council of Scientific and Industrial Research was emphasizing the need for strengthening the interaction and linkages between the CSIR Laboratories and industry.

(b) CSIR has increased its interaction with industry and its contacts with various associations of commerce and industry.

Plan to melt the Himalayan Snow

1104. SHRI PARVATHANENI UPENDRA: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Government have approved any plan to melt the Himalayan snow to augment water supply; and

(b) if so, at what stage the plan is and by when it is likely to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI KRISHNA SAHI): (a) and (b) Efforts are being made to undertake R & D activities in the field of seasonal snow melt so as to judge its operational viability and evolve packages of contingency plans of action in case of acute shortage of water in regions depending on snow melt.

Flight of Indian Workers in Iraq

1105. SHRI PARVATHANENI UPENDRA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether a group of 32 Indian workers, including senior engineers and technicians, are trapped in a nightmarish situation in Iraq;

(b) whether these workers, recruited by a Chandigarh based construction company, have neither been paid nor allowed to leave Iraq for the last 3 years; and

(c) if so, the action taken by Government to help these workers?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (PROF. K. K. TEWARI): (a) to (c) Through the active intervention of the Government 594 of 636 workers of Punjab Chemi Plant have already

been repatriated to India at Government expense. Efforts to repatriate the remaining workers are continuing and these workers are likely to return to India very shortly. The question of settlement of the salaries of these workers and their repatriation to India was linked with an agreement between the Indian contractor and the Iraqi client regarding completion or otherwise of the housing project. The Ministry of Commerce, the nodal Ministry for project exports, is actively involved for the past few years in working out an overall settlement with the parties concerned. These negotiations are at an advanced stage of finalisation.

Development of Dornier-328 Aircraft

1006. SHRI PARVATHANENI UPENDRA: Will the Minister of DEFENCE be pleased to state:

(a) whether India has decided to participate in the design and development of a 1990 generation regional airliner, Dornier-328; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI CHINTAMANI PANIGRAHI): (a) No, Sir.

(b) Does not arise.

Military Co-operation between Pakistan and China

1107. SHRI B. SATYANARAYAN REDDY: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government are aware of the fact that the military co-operation between Pakistan and China is being strengthened and there were reports of Pakistan acquiring hundred T-59 tanks from China in addition to the fleet of 1,100 Chinese tanks already in Pakistan;